

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 90
ANSWERED ON 14/12/2022

ROADS CONSTRUCTED UNDER PMGSY IN MADHYA PRADESH

90 DR. SUMER SINGH SOLANKI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of road related works that have been completed especially in Barwani, Khargone, Dhar, Jhabua and Alirajpur districts of Madhya Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the number of pending road related works, in the said districts; and
- (c) the estimated time-frame for completion of these works?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No. 90 due for answer on 14.12.2022

(a) & (b) State-wise details of road length sanctioned, completed and balance under various verticals/interventions of Pradhan Mantri Gram Sadak Yojana (PMGSY) including that of Madhya Pradesh, as on 8-12-2022, are given at **Annexure**. These details for Barwani, Khargone, Dhar, Jhabua and Alirajpur districts of Madhya Pradesh are given below:

(Road Length in Km)

Sl. No.	District Name	PMGSY-I			PMGSY-II			PMGSY-III		
		Sanctioned	Completed	Balance	Sanctioned	Completed	Balance	Sanctioned	Completed	Balance
1	Alirajpur	1,287	1,231	5	39	39	0	205	138	65
2	Barwani	1,460	1,363	9	105	105	0	264	159	105
3	Dhar	2,718	2,593	0	196	189	0	541	390	150
4	Jhabua	1,607	1,562	0	90	89	0	229	171	57
5	Khargone	2,052	1,953	0	176	177	0	344	299	42
		9,124	8,702	15	605	599	0	1,582	1,158	418

* Balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies etc.

(c) The timeline for completion of road works sanctioned under PMGSY-I & II was September, 2022 and for PMGSY-III it is March, 2025.

ANNEXURE

**Annexure referred to in reply to part (a) and (b) of the Rajya Sabha Starred Q.No.90
due for reply on 14.12.2022**

(Length in Km)

Sr.No.	State/ UT	Sanctioned	Completed	Balance*
1	Andaman And Nicobar Islands	200	50	149
2	Andhra Pradesh	18,973	16,866	1,569
3	Arunachal Pradesh	14,384	13,109	1,240
4	Assam	32,420	30,759	1,516
5	Bihar	65,576	56,552	7,131
6	Chhattisgarh	45,612	41,902	2,485
7	Goa	156	155	-
8	Gujarat	15,731	14,368	1,185
9	Haryana	8,111	7,457	602
10	Himachal Pradesh	22,295	20,728	1,259
11	Jammu And Kashmir	20,326	17,781	2,216
12	Jharkhand	30,576	27,636	2,312
13	Karnataka	23,978	22,504	1,386
14	Kerala	4,577	3,828	715
15	Ladakh	1,207	1,013	174
16	Madhya Pradesh	93,640	86,719	3,802
17	Maharashtra	30,947	27,038	3,311
18	Manipur	11,673	10,506	1,160
19	Meghalaya	4,755	4,040	692
20	Mizoram	4,483	4,241	225
21	Nagaland	4,382	4,158	225
22	Odisha	74,724	65,968	6,320
23	Puducherry	106	15	91
24	Punjab	10,364	8,863	1,461
25	Rajasthan	75,667	72,760	587
26	Sikkim	4,915	4,577	279
27	Tamil Nadu	23,708	22,115	1,418
28	Telangana	14,555	12,090	2,180
29	Tripura	5,470	4,783	514
30	Uttar Pradesh	77,050	63,592	12,348
31	Uttarakhand	20,277	19,143	943
32	West Bengal	37,899	36,441	1,141
	Total	798,739	721,756	60,635

* Balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies etc.